

(b) The proposed fiscal concession would bring down the price of LNG and would benefit Power, Fertilizer and other natural gas consuming Sectors.

**LPG godowns in residential areas**

1743. SHRI RAJEEV SHUKLA:

DR. ABRAR AHMED:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are aware that some godowns of LPG cylinders are situated in and around residential colonies in Delhi thereby posing threat to life and property of residents;

(b) whether any survey has been done to identify such godowns; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUMITRA MAHAJAN): (a) to (c) It is a fact that LPG godowns of certain LPG distributors of Public Sector Oil Marketing Companies (OMCs) are situated in residential areas in Delhi. However, all LPG godowns of LPG distributors of Delhi are having valid explosive licences and other statutory clearances from local authorities. As the godowns are in conformity to explosives rules they do not pose threat to life and property in the surrounding areas.

**Implementation of Mashelkar committee report**

1744. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Ministry of Petroleum and Natural Gas has sent a note to the Ministry of Finance for implementation of Mashelkar Committee Report for a Comprehensive Auto Policy;

(b) whether the Ministry of Petroleum and Natural Gas has also sent a proposal to Government in connection with vehicular emission norms;

(c) if so, by when the Ministry of Petroleum and Natural Gas is going to introduce Euro-III norms in the country together with equivalent Euro-IV norms at least in some of the major cities of the country; and